

Wednesday, May 27, 1868

**COUNCIL OF THE GOVERNOR GENERAL
OF INDIA**

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BOOK NO 2

1868

Abstract of the Proceedings of the Council of the Governor General of India, assembled for the purpose of making Laws and Regulations under the provisions of the Act of Parliament 24 & 25 Vic., cap. 67.

The Council met at Simla on Wednesday, the 27th May 1868.

P R E S E N T :

His Excellency the Viceroy and Governor General of India, *presiding*.

His Excellency the Commander-in-Chief, G. C. S. I., K. C. B.

The Hon'ble Major General Sir H. M. Durand, C. B., K. C. S. I.

The Hon'ble H. S. Maine.

The Hon'ble John Strachey.

The Hon'ble Sir Richard Temple, K. C. S. I.

The Hon'ble F. R. Cockerell.

INDIAN DIVORCE BILL.

The Hon'ble MR. MAINE moved that the Hon'ble J. Strachey, the Hon'ble Sir R. Temple, and the Hon'ble F. R. Cockerell be added to the Select Committee on the Bill for conferring upon the High Courts of Judicature in India the jurisdiction and powers vested in the Court for Divorce and Matrimonial Causes in England.

The Motion was put and agreed to.

OUDH RENT BILL.

The Hon'ble MR. STRACHEY moved that the Hon'ble F. R. Cockerell be added to the Committee on the Bill to consolidate and amend the law relating to rent in Oudh.

The Motion was put and agreed to.

OUDH TALUQDARS' BILL.

The Hon'ble MR. STRACHEY also moved that the Hon'ble F. R. Cockerell be added to the Committee on the Bill to define the rights of Taluqdars and others in certain estates in Oudh and to regulate the succession thereto.

The Motion was put and agreed to.

The Council then adjourned till the 3rd June 1868.

WHITLEY STOKES,

*Asst. Secy. to the Govt. of India,
Home Department (Legislative).*

S I M L A , }
The 27th May 1868. }